

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3475/2018

(Arising out of impugned final judgment and order dated 16-02-2018 in CRLA No. 880/2016 passed by the High Court Of Judicature At Allahabad)

ANIL KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.57100/2018-EXEMPTION FROM FILING O.T.)

Date : 05-10-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s) Mr. R. Basant, Sr. Adv.
Mr. Setu Niket, Adv.
Ms. Esha Mazumdar, Adv.
Mr. Rahul Rathore, Adv.
Mr. Vishnu, Adv.
Ms. Priyanjali Singh, AOR

For Respondent(s) Mr. Rajesh Kumar Singh, Adv.
Mr. Sanjay Kumar Tyagi, AOR
Ms. Smriti Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR